

CENTRAL ELECTRICITY REGULATORY COMMISSION
NOTIFICATION

New Delhi, the 6th March, 2006

F. No. 1/3(28)/2006-CAC/CERC.—In exercise of the powers conferred on it by Section 80 of the Electricity Act, 2003, and in supersession of the Central Advisory Committee constituted *vide* Notification No. 1/3(28)/2003-Gen/CERC dated 24th February, 2003, 9th April, 2003 and 10th July, 2003, the Commission establishes the Central Advisory Committee as under with immediate effect :—

1. Subramanian, Shri V., Secretary, Ministry of Non-Conventional Energy Sources, New Delhi
2. Chandra, Shri Ramesh, Member (Electrical), Railway Board, New Delhi
3. Rajamani, Shri G.S., Ex Member, CERC, F-2 Harmony Apartments, 56, 4th Main Road, Raja Annamalaipuram, Chennai
4. Mitra, Shri Sanjay, Joint Secretary, Prime Minister's Office, New Delhi
5. Garg, Shri S.K., Chairman & Managing Director, National Hydro Power Corporation Ltd., Faridabad
6. Jain, Shri C.P., Chairman & Managing Director, National Thermal Power Corporation Ltd., New Delhi
7. Singh, Shri R.P., Chairman & Managing Director, Power Grid Corporation of India Ltd, New Delhi
8. Chatterjee, Ms. Rachael, Chairman & Managing Director, Andhra Pradesh Transmission Corporation Limited, Hyderabad
9. De, Shri Malay Kumar, Chairman, West Bengal State Electricity Board, Kolkatta
10. Das, Shri S.C., Chairman, Assam State Electricity Board, Guwahati
11. Chalasani, Shri J.P., Director, Reliance Energy Ltd., New Delhi
12. Engineer, Shri A.J., Director, Tata Power Company Ltd., Mumbai
13. Raghuraman, Shri V., Senior Advisor (Energy), Confederation of Indian Industry, Gurgaon
14. Mitra, Dr. Amit, Secretary General, Federation of Indian Chambers of Commerce and Industry, New Delhi
15. Bhatia, Shri Sanjay, Managing Director, Maharashtra State Electricity Distribution Co. Ltd., Mumbai

16. Mahapatra, Shri S.C., Chairman & Managing Director, GRIDCO Ltd., Bhubaneswar
17. Khurana, Shri Ashok, Chairman, Uttar Pradesh Power Corporation Ltd., Lucknow
18. Mann, Dr. B.S., President, Punjab Kisan Union, Punjab
19. Chidambaram, Shri R., Chairman, All India Power Engineers Federation, Chennai
20. Mehta, Shri Pradeep S., Secretary General, Consumer Unity & Trust Society, Jaipur, Rajasthan
21. Sant, Shri Girish, Prayas, Pune
22. Mohan, Shri Ravi, Managing Director, Credit Rating Information Service of India Ltd., Mumbai
23. Shetty, Shri V.S., Chairman & Managing Director, Industrial Development Bank of India, Mumbai
24. Ramanathan, Shri. K., Senior Fellow, The Energy and Resources Institute, New Delhi
25. Bery, Dr. Suman Kumar, Director General, National Council for Applied Economic Research, New Delhi
26. Sankar, Shri T.L., Advisor, Administrative Staff College of India, Hyderabad
27. Mukherji, Dr. Badal, Prof (Retd.), 38/5 Probyn Road, Delhi University, Delhi-9
28. Parekh, Shri Deepak, Chairman, Housing Development Finance Corporation, Mumbai

2. In terms of the provisions of Section 80 (3) of the Electricity Act, 2003, the Chairperson, CERC shall be the ex-officio Chairperson of the CAC and Members of the CERC and Secretary to the Government of India in charge of the Ministry or Department of the Central Government dealing with Consumer Affairs and Public Distribution System shall be the ex officio Members of the CAC.

3. These orders shall be effective from the date of issue.

A. K. SACHAN, Secy.
[ADVT. III/IV/Exty./150/05]